

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).30468/2008

SURENDRA KUMAR SHARMA

Petitioner(s)

VERSUS

MAKHAN SINGH

Respondent(s)

(With prayer for interim relief and office report)

Date: 22/07/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Arun Kumar Beriwal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Service of notice on the sole respondent is complete.
appearance.

There is no

List the matter before the Hon'ble Court.

(Ashok Menon)
Registrar

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